

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

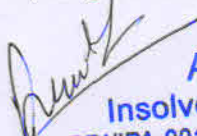
FOR THE ATTENTION OF THE STAKEHOLDERS OF PLATINUM FINWEALTH PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	Platinum Finwealth Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	05 th July 2018
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies, NCT of Delhi & Haryana
4.	CORPORATE IDENTITY NUMBER /	U65100DL2018PTC336182
5.	ADDRESS OF THE REGISTERED OFFICE OF CORPORATE PERSON	B-57 Okhla Industrial Area Phase-1, South Delhi, Delhi, India, 110020
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	28 th August, 2025
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr Amit Jain Address: D 32 East of Kailash New Delhi 110065 Email registered with IBBI: amitjain32@gmail.com Project specific email: platinum.vl2025@gmail.com Mobile: 9818582552 Registration number: IBBI/IPA-001/IP-P02836/2023-2024/14369 AFA No: AA1/14369/02/311225/107723 valid upto 31.12.2025
8.	LAST DATE FOR SUBMISSION OF CLAIMS	27 th September 2025

Notice is hereby given that Platinum Finwealth Private Limited has commenced voluntary liquidation on 28th August, 2025.

The stakeholders of Platinum Finwealth Private Limited are hereby called upon to submit a proof of their claims, on or before 27th September, 2025 to the liquidator at the address mentioned against item 7.

The proof of claims is to be submitted in the prescribed form. The claim forms can be downloaded from the website <https://ibbi.gov.in/home/downloads> under the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017.


AMIT JAIN
Insolvency Professional
IBBI/IPA-001/IP-P02836/2023-24/14369

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

For Platinum Finwealth Private Limited

AMIT JAIN
Insolvency Professional
IBBI/IPA-001/IP-P02836/2023-24/14369

Date : 29/08/2025
Place: New Delhi

Amit Jain
Liquidator

Reg No: IBBI/IPA-001/IP-P02836/2023-2024/14369
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